

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATA.SUB-BAIAH) : (a) One of the cashiers got himself admitted in the Safdarjung Hospital on the 16th Oct. 1981 and the other cashier got himself admitted on the 17th Oct. 1981. Both were discharged from the Hospital on 17th Oct. 1981 as per the entry in the medico legal certificate.

(b) The complaints have been looked into and are found to be false. The persons concerned were sent to the Police Station, Subzi Mandi, by the Bank Authorities, for interrogation. The Police authorities have denied that they were tortured by the Police.

**Inclusion of Section Officers  
Grade in Group 'A'**

1034. SHRI M. BASAVARAJU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proposal for including Section Officers Grade of the Central Secretariat Service in Group 'A' is under Government's consideration:

(b) if so, since what date;

(c) what would be the financial implications of the acceptance of the proposal; and

(d) when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): (a) to (d) The Staff side in the Departmental Council of the Department of Personnel and Administrative Reforms had raised this demand at the 24th ordinary meeting of the

Council held on 11-10-1977. This along with certain other demands of the Staff Side regarding restructuring of the Central Secretariat Service has been referred to a Committee of the Council. The Committee is yet to submit its report.

**Alleged Uranium Pedlar in  
Dhanbad**

1035. SHRI SURESH SHAM-RAO KALMADI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a Uranium pedlar who had been approaching local businessmen for deals at Dhanbad;

(b) if so, what are the details of action taken in this regard; and

(c) whether any hidden hands are behind this anti-national act?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RAN-JAN LASKAR): (a) There is no specific information for report with the Government to conclude that a Uranium pedlar had been approaching local businessmen for deals at Dhanbad.

(b) and (c) Do not arise.

**Acid thrown on workers on  
Dharna**

1036. SHRI M. KALYANA-SUNDARAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a case has been registered against the management of a Punjabi Bagh Export concern in Delhi for throwing acid on a worker who was sitting on a Dharna alongwith others; and

(b) if so, what are the details in this regard?